

**BEFORE THE ADJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

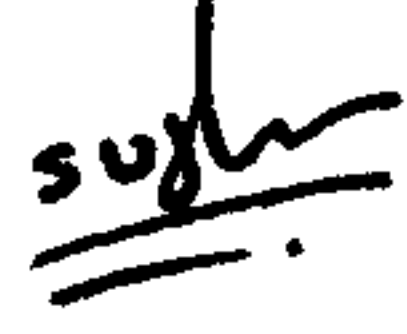

C.P. (I.B) No. 63/7/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2019**

Name of the Company: Phonenix ARC Pvt. Ltd. (Trustee of Phonix Trust FY
14-9)
V/s.
Doshion Pvt. Ltd.

Section of the Companies Act: Section 7 of the Insolvency & Bankruptcy Code

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|--|-------------|----------------|---|
| 1. | SHASHVATA SHUKLA FOR MA SP MASMUDAR | ADVOCATE | RESPONDENT |  |
| 2. | es Ashish Doshi | PCe | Applicants |  |


ORDER

The Parties are represented through their respective Learned Counsel/PCS.

At the request of both side's Counsels, the matter is adjourned.

List the matter on 04.06.2019


MANORAMA KUMARI
MEMBER (JUDICIAL)


HARIHAR PRAKASH CHATURVEDI
MEMBER (JUDICIAL)

Dated this the 10th day of April , 2019.